

1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O. A. No. 121 OF 2024**

**IN THE MATTER OF**

SYED ALI ABBAS

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. ...RESPONDENTS

**SUBMISSION ON BEHALF OF THE APPLICANT  
WITH AFFIDAVIT**

**FOR INDEX:-**Kindly See Inside

**New Delhi  
Dated: ...01.2026**

**Filed BY**

*Shani*  
*Mansi*  
S.A ZAIDI & MANSI CHAHAL  
ADVOCATE

CHAMBER NO- 7, TRISHUL TOWER  
KAUSHAMBHI, GHAZIABAD U.P  
(M):9868369914, 8377863559  
EMAIL: [mansichahal104@gmail.com](mailto:mansichahal104@gmail.com)

a

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O. A. No. 121 OF 2024

**IN THE MATTER OF**

SYED ALI ABBAS

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. ...RESPONDENTS

**INDEX**

<b><u>S. No.</u></b>	<b><u>Particulars</u></b>	<b><u>Pages</u></b>
1.	Submission on behalf of the Applicant with Affidavit.	1-4
2.	The Copy of letter of Saras Paper Product Pvt. Ltd. is annexed as ANNEXURE A/1.	5

New Delhi

Dated: ...01.2026

Filed BY

*sharif*

*Mansi*

S.A ZAIDI & MANSI CHAHAL  
ADVOCATE

CHAMBER NO- 7, TRISHUL TOWER

KAUSHAMBHI, GHAZIABAD U.P

(M):9868369914, 8377863559

EMAIL: [mansichahal104@gmail.com](mailto:mansichahal104@gmail.com)

3

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O. A. No. 121 OF 2024**

**IN THE MATTER OF**

SYED ALI ABBAS

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. ...RESPONDENTS

**SUBMISSIONS ON BEHALF OF THE APPLICANT  
WITH AFFIDAVIT**

**MOST RESPECTFULLY SHOWETH:**

1. That the present application i.e. O.A. No. 121 of 2024 titled as Syed Ali Abbas vs. State of Uttar Pradesh & Ors. was filed by the applicant against the massive air and water pollution being caused by Respondent No. 5-11 industrial units located at Jansath Road, Muzaffarnagar, U.P. and the same was considered by this Hon'ble Tribunal and passed various orders from date to date.

2. That the applicant was directed to file Affidavit / response in respect of the Respondent No. 10 - Saras Paper Product Pvt. Ltd. does it exist or not, vide its order dated 24.02.2025 & 17.04.2025.

3. That in compliance of orders of this Hon'ble Tribunal in respect of Respondent No. 10 i.e. Saras Paper Product Pvt. Ltd. that applicant want to submit that he is not manufacturing paper but he is in business of paper and paper products.

**The Copy of letter of Saras Paper Product Pvt. Ltd. is annexed as ANNEXURE A/1.**

Applicant

Through

New Delhi  
Dated: 19.01.2026

*sharig* *Mansi*  
**S.A ZAIDI & MANSI CHAHAL  
ADVOCATES**



Annexure A/1 (5)

CIN : U51100UP1984PTC006868

**SARAS PAPER PRODUCTS**  
**PRIVATE LIMITED**

(A house of All Varieties of Paper &amp; Board)

Registered Address : 53/43, Civil Lines South,  
Muzaffarnagar-251001 (U.P.) INDIA © +91-9927091040  
✉ saraspapers@hotmail.com 🌐 www.saraspapers.com

To,

S A Zadi & Mansi Chahal  
( Advocates )  
Represented Syed Ali Abbas

Dear Sir,

This has reference of the Information received by post regarding that an application filed on behalf Syed Ali Abbas before Hon'ble NGT-Principal Bench, New Delhi.

In the said application, your goodself consider interalia respondent vide serial number 10 " Saras Paper Product Pvt. Limited". Please note that we are not manufacturer of any kind of paper or even involved in any type of manufacturing. As we are not carrying any manufacturing activities therefore we are not causing any pollution air or water from our end.

It is requested to withdraw application against us immediately failing which we reserve our right of legal remedy including recovery of costs for such wrong filling of facts/ information before Hon'ble NGT-Principal Bench, New Delhi.

With Regards

Raghav Aggarwal  
Director

For Saras Paper Products Private Limited

Director

Date : 07/06/2024

Place : Muzaffarnagar